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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

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For Admission.

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05.05-2003.

for the applicant, can this repulse

on 13.05. 2003.

vice chairmonts

Order dated 13.05. 2003.

Heard Mr. P. Mohanty Ly. Counsel for the applicant who submits a meano losaring for withdrawled of this applicant with liberty to the another tresh with our boodposition of law. application with our boodposition of law.

Prayer is aumed. The application of dismissing as withdrawn, No coop.

Vice-chairross. 38

Amember (3)